

Summary in terms of Regulation 13(1B) of the Competition Commission of India (Procedure in regard to the Transaction of Business relating to Combinations) Regulations, 2011 (as amended)

Summary

(a) Name of the parties to the combination:

1. The Parties to the combination are:
 - (a) E2 Energy Services Private Limited (“**E2 Energy**”); and
 - (b) GTL Limited (“**GTL**”).

(b) Type of the combination:

2. E2 Energy proposes to acquire GTL’s operations, maintenance and energy management (“**OME**”) business which includes, amongst other matters, power and fuel management of long term contracts and fuel supply contracts in relation to mobile network towers hosting multiple mobile network operators, as well as GTL’s related human resources on a going concern basis, by way of a slump sale (“**Target Business**”) (“**Proposed Transaction**”).
3. The Proposed Transaction amounts to a combination in terms of Section 5(a) (i)(A) of the Competition Act, 2002 (“**Act**”).

(c) Area of activity of the parties to the combination:

4. E2 Energy is an indirect wholly-owned subsidiary of Intelligent Energy Holding plc (“**IEH**”) in India. IEH is a global power technology company with a strong focus on research and development. IEH is a clean power systems company which develops advanced, power-dense fuel cell technologies providing highly efficient and clean power generation. Further, IEH is present in India through its indirect wholly-owned subsidiary, Essential Energy India Private Limited (“**EEIL**”). EEIL provides energy management solutions and operations, including the effective management of energy costs for telecom, food and clean water markets in India. E2 Energy is a newly incorporated company established with an objective to provide OME services in respect of mobile network towers in India.
5. GTL, a Global group enterprise, is engaged in the business of providing telecom services and infrastructure management and has expertise and skill in providing various energy management services for increasing energy efficiency, effective power management and energy conservation, etc. GTL

offers services and solutions to address the network life cycle requirements of telecom carriers and infrastructure providers and amongst other businesses, conducts the Target Business as well. In the telecom sector, GTL provides OME and network services to telecom operators, original equipment manufacturers and tower companies in India.

(d) Relevant market(s) to which the combination relates:

6. The relevant market is a function of the relevant product market and the relevant geographic market. The relevant product market for the purposes of the Proposed Transaction is the market for OME services in the telecom sector. The relevant geographic market for the purposes of the Proposed Transaction is the territory of India. In light of the above, the Relevant Market for the Proposed Transaction is the market for OME services in the telecom sector in India.